

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:4692
ANSWERED ON:12.08.2014
RESIDENTIAL SCHOOLS RUN BY NGOS
Sreeramulu Shri B.

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of educational institutions/residential schools for girls being run in rented accommodations by the Non-Governmental Organisations (NGOs)/ Voluntary Organisations (VOs) in the country, State-wise and the assistance provided by the Government to these NGOs /VOs during each of the last three years;
- (b) whether most of the rented accommodations are not up to the standard of the Government schools and if so, the details thereof;
- (c) whether the Government proposes to review the guidelines and make provisions to provide sufficient funds to the NGOs/VOs for construction of residential school buildings as per the pattern of Government school buildings; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI SUDARSHAN BHAGAT)

- (a) : The Ministry has not provided any financial assistance to any educational institution / residential school for girls being run in rented accommodation by Non-Governmental Organisations or Voluntary Organisations during the last three years.
- (b) : Does not arise.
- (c) : Does not arise.
- (d) : Does not arise.